

**Rehabilitation of Orphans of Assam
Disturbances**

6006. SHRI SYED SHAHABUDDIN :
Will the Minister of WELFARE be pleased to state :

(a) the steps taken by Government of Assam, with financial assistance from the Central Government for the rehabilitation of the orphans of the Assam disturbances of 1983 ;

(b) brief particulars of the schemes formulated for the purpose ; and

(c) the progress in implementing the approved schemes and the expenditure incurred thereon, year-wise and the allocation for the current year ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WELFARE (SHRI
GIRIDHAR GOMANGO) : (a) to (c).
The information is being collected and
will be laid on the Table of the House.

**Exemption to Small Industries from
Excise Duty**

6007. SHRI SYED SHAHABUDDIN :
Will the Minister of FINANCE be pleased to state :

(a) whether the Government have received a request from the Federation of Associations of Small Industries of India, New Delhi, for exemption of small industries from levy of excise duty ;

(b) whether any estimate has been made of the financial implication of the proposal ;

(c) whether the Constitutional and legal implications of such an exemption in favour of some units in the same industrial sector or sub-sector has been studied by the Government ; and

(d) the decision of the Government on the demand ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) In

their pre-budget memorandum submitted to the Government, the Federation of Associations of Small Industries of India New Delhi, had requested inter-alia for raising the value limit for availing excise duty concessions by small-scale units.

(b) to (d). As the small-scale exemption scheme for excisable goods was already liberalised and rationalised in the 1986 budget, no further relief was considered necessary.

Loans in Drought Hit Areas

6008. SHRI SHANTARAM NAIK :
Will the Minister of FINANCE be pleased to state :

(a) whether drought hit areas in the country are branded as "dark zones" by the banks and no loans are advanced in these areas ; and

(b) if so, details of Government's directives in the matter ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) No, Sir,

(b) Does Not arise.

Zero Based Budgeting

6009. NARAIN CHAND PARASHAR:
Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to introduce the system of Zero-based budgeting in order to control expenditure;

(b) if so, main features of this system and the results it is likely to produce ;

(c) whether the experiences of a number of other countries where the Zero based budgeting system is in vogue have been analysed ; and

(d) if so, findings thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) Yes,
pleased.

(b) The main features of Zero Base Budgeting are identification and sharpening of objectives, examination of various alternative way of achieving these objectives, selecting the best alternative through cost benefit and cost effectiveness analyses as also programmes. This would result into switching of resources from programmes with lower priority to those with higher priority as also identification and elimination of programmes which have outlived their utility.

(c) and (d). No, Sir. It is not the intention to import Zero Base Budgeting as it may have been practised in other countries.

Compensation to Persons Injured or Murdered in Bank Robberies

6010. SHRI KAMAL CHAUDHRY : Will the Minister of FINANCE be pleased to state the amount of compensation or ex-gratia payments made to the victims or their families injured or murdered in bank robberies/dacoities during last three years, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The information is being collected and to the extent available, will be laid on the Table of the House.

Assessment of Micro Projects Schemes in Andhra Pradesh

6011. SHRI V. TULSI RAM : Will the Minister of WELFARE be pleased to state :

(a) whether Government have made any assessment of the performance of the Micro Projects Schemes in Andhra Pradesh ;

(b) if so, the number of families belonging to the backward/rural and primitive tribes that have benefited under the Micro Projects Schemes in Andhra Pradesh ; and

(c) the details of financial assistance for the purpose to be given to the State in 1987-88 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Yes Sir.

(b) 15,830 families belonging to Primitive Tribal Groups have benefited upto 1985-86.

(c) it is tentatively proposed to allocate an amount of Rs. 60 lakhs to Andhra Pradesh in 1987-88 as Special Central Assistance for Primitive Tribal Groups.

Tribesmen of Megalithic Culture Found in Nilambur Forests of Kerala

6012. SHRI MULLAPPALLY RAMACHANDRAN ; Will the Minister of WELFARE be pleased to state :

(a) whether Government have received reports of the discovery of the existence of living tribesmen belonging to Megalithic culture, in the Nilambur forests of Kerala;

(b) if so, the number of such tribesmen;

(c) whether the discovery was made by experts of the Government Department ;

(d) whether Government intend to make further studies into this discovery, if so, the details thereof ; and

(e) the allocation made by the Centre for further studies and for preservation/protection of this tribe ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). Yes, Sir. The number of such tribesmen (Cholanickans) living in Kerala was 350 in 1977.

(c) to (e). Government was aware of this tribal group much earlier. Based on studies into their socio-economic conditions, Cholanickans were identified as a primitive tribal group for special treatment under the Tribal sub-Plan approach